

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 16

CP (IB) No. 207/Chd/Pb/2020

Under Section 9, IBC 2016

In the matter of:-

Goel Iron Store

Vs.

.....Petitioner/Operational Creditor

Adarsh Super Construction Pvt. Ltd.

....Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up, hence adjourned
to 11.12.2023.

Sd/-
Court Officer

November 10, 2023
VN